NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA(CAA) No.73/BB/ 2017		For compliance	230/232	0/232 Minera Steel & Power Pvt. Ltd.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

1. ANDRE PETER
FOR J.SAGAR
ASSOCIATES
986698823

PETRIONER.

A.

Counsel for petitioner is present. He has filed a memo along with annexure stating that State bank of India informed the company that the proposed scheme of amalgamation is under their considerat. Counsel re;quested time till the end of this month.

List it on 30.10.2017.

MEMBER (J)